

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.347/97

Friday, this the 24th day of September, 1999.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR J.L.NEGI, ADMINISTRATIVE MEMBER

V.N.Mohanan,
Peon,
Office of the Assistant Engineer,
Southern Railway,
Shoranur.

- Applicant

By Advocate Mr TA Rajan

Vs

1. Union of India represented by
the General Manager,
Southern Railway,
Madras.
2. The Divisional Personnel Officer,
Southern Railway,
Palakkad.
3. K.V.Ramachandran,
Senior Clerk,
Divisional Commercial Office,
Southern Railway,
Palakkad.
4. C.Subbiah,
Senior Clerk,
Divisional Commercial Office,
Southern Railway,
Palakkad.
5. M.Gopal,
Office Clerk,
Crew Booking Office,
Southern Railway, Salem.
(Ponnal Veedu, Kumulur,
Karur Post, A.V.Kovil,
Aranthangi,
Pudukkottai, Tamil Nadu.
6. The Divisional Railway Manager,
Southern Railway,
Palakkad.

- Respondents

By Advocate Mrs Sumathi Dandapani(represented) for R.1,2&6

The application having been heard on 24.9.99, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

The applicant seeks to quash A-8, to declare that he is senior to respondents 3 to 5 and to direct the respondents to refix his seniority above respondents 3 to 5 and grant him promotion to higher grades based on revised seniority.

2. When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to permit the applicant to submit a representation to the 2nd respondent.

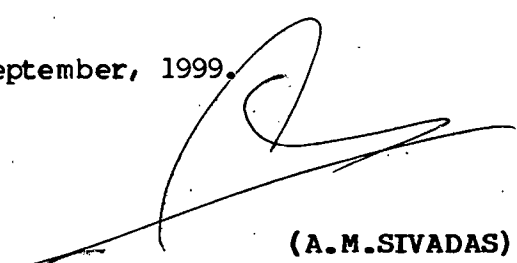
3. Since factual aspects are to be considered for the purpose of revising the seniority, it is only proper this question is first dealt by the department.

4. Accordingly the applicant is permitted to submit a representation to the 2nd respondent through proper channel within two weeks from today. If such a representation is received, 2nd respondent shall consider the same and pass appropriate orders within three months from the date of receipt of the representation.

5. Application is disposed of as above. No costs.

Dated, the 24th of September, 1999.


(J.L.NEGI)
ADMINISTRATIVE MEMBER


(A.M.SIVADAS)
JUDICIAL MEMBER

trs/24999

List of Annexures referred to in the Order:

A-8: True copy of the seniority list No. and date nil of the 6th respondent.